

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-34/2020 /1673/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati, the ^{1st} ^{month} February, 2023

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT(S) 167 dtd 28.02.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave for two days i.e. on 09.03.2023 and 10.03.2023 along with station leave permission, with official vehicle, at own cost, from the evening of 06.03.2023 till the morning of 13.03.2023**, has been granted.

Further, the District & Sessions Judge, Sonitpur, Tezpur and in his absence next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-34/2020 /1674-1675/A, dated , 01-03-2023

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
- ✓2. The Project Manager, Gauhati High Court

Sd/-
JT. REGISTRAR (VIGILANCE)
[Signature]